fixed by the manufacturer on the basis of the Ceiling Price notified by the Government plus local taxes. While fixing the Ceiling Price of scheduled formulations 16% as a margin to retailer of the price to the retailer shall be allowed. There is no such cap for non-scheduled formulations.

(b) The ceiling prices of scheduled formulations are fixed by allowing 16 % margin to the retailers. There is no such cap for non-scheduled formulations.

Import of bulk drugs and APIs from China

2990. SHRI M.P. VEERENDRA KUMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether India has imported bulk drugs and Active Pharmaceutical Ingredients (APIs) worth crores of rupees from China and other foreign countries recently;

(b) if so, the details thereof during each of last three years, country-wise;

(c) whether National Security Adviser has warned the Government of its over dependence on China for supply of essential drugs and APIs;

(d) if so, the reasons for importing eighty to ninty per cent essential drugs and APIs from China; and

(e) the steps taken/proposed to be taken to shift this over dependence on China for supply of essential drugs and APIs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir.

(b) The details of India's imports of Active Pharmaceutical Ingredients from top 5 countries during the last three years is as under:

(₹ in crores)

Years	Total import	Imports from China	Imports from	Imports from USA	Imports from Italy	Imports from
	2013-14	18991.14	12061.53	1293.70	855.14	557.20
		(63.51%)	(6.81%)	(4.5%)	(2.93%)	(0.84%)
2014-15	19833.20	12757.96	1172.05	791.17	644.38	241.25
		(64.33%)	(5.91%)	(3.99%)	(3.25%)	(1.22%)
2015-16	21216.91	13853.20	1054.69	979.28	662.42	593.57
		(65.29%)	(4.97%)	(4.62%)	(3.12%)	(2.8%)

Source: CMIE economic outlook.

153

- (c) Yes, Sir.
- (d) The main reasons for imports are because of economic considerations.

(e) The Government policies are framed from time to time so that the country doesn't depend on only one source for its requirements. To further encourage domestic production of bulk drugs, the Government has on 28 January, 2016 notified the withdrawal of exemption in customs duties which were earlier given to certain categories of drugs and bulk drugs. This step of the Government would help the country to reduce its dependence on China for imports of certain essential Active Pharmaceutical Ingredients (APIs).

Reforms in fertilizer sector

2991. SHRI RAJKUMAR DHOOT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has put in place a road map for reforming fertilizer sector to its logical end and decontrol of urea prices; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The Government has announced New Urea Policy-2015 on 25th May, 2015 for existing 25 gas based urea units with the objectives of maximizing indigenous urea production; promoting energy efficiency in the urea units; and to reduce the subsidy burden on the Government.

As per the said policy, the existing gas based urea units has been classified into three groups as per their pre-set energy norms and given the target energy consumption to be achieved in the year 2018-19. A copy of the New Urea Policy-2015 dated 25th May, 2015 for existing gas based urea units is given in the Statement (*See* below).

So far as decontrol of urea prices is concerned, there is no such proposal.

Statement

Copy of the New Urea Policy -2015 for existing gas based urea units

No. 12012/1/2015-FPP Government of India Ministry of Chemicals & Fertilizers (Department of Fertilizers)

> Shastri Bhawan, New Delhi. 25th May, 2015.